## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:671
ANSWERED ON:23.11.2009
SKILLED LABOUR FOR IMPLEMENTING NREGA
Rathod Shri Ramesh

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is emphasizing the need to create links between the scheme and other developmental activities, including public health, safe drinking water and literacy programme, and the need to promote skilled labour for implementing National Rural Employment Guarantee Act (NREGA);
- (b) if so, the details thereof; and
- (c) the role of the State Governments in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): NREGA Operational Guidelines provide for convergence of Rural Development schemes of other Ministries/Departments with NREGA. Accordingly, Ministry of Rural Development has issued Convergence Guidelines with Ministries of Environment & Forests, Agriculture, Water Resources; Department of Land Resources and Pradhan Mantri Gram Sadak Yojana and Swaranjayanti Gram Swarozgar Yojana of Department of Rural Development.

(c): The State Governments are required to implement these Convergence Guidelines.